

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 106
(IB)-455(PB)/2017

IN THE MATTER OF:

M/s. Indiabulls Housing Finance Ltd. ... Applicant/Petitioner
Vs
M/s. Forging Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency and Bankruptcy Code, 2016 (Liq.)

Order delivered on 22.05.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. L. N. GUPTA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Petitioner : Adv. Gaurav Mishra, Adv. Daman Popli, Adv. Ria
Chanda, Adv. Neetu Devrani
For the Respondent : Adv. Shyam Arora
For the Erstwhile RP : Adv. Abhishek Bose

ORDER

New IA-2754/2023

There is no appearance on behalf of the applicant.

In the interest of justice, list the matter **on 12.07.2023.**

-Sd-
(L. N. GUPTA)
MEMBER (TECHNICAL)

-Sd-
(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)